

SHRI VIDYA CHARAN SHUKLA : Therefore this point of order that has been raised is not valid.

श्री मधु लिमये : इस के लिये आप को बजेटरी सेंशन ही नहीं है।

MR. DEPUTY-SPEAKER : So far as "Parliamentary Committee" is concerned, there is a clear definition in rule 2. I need not read it; it was read out.

SHRI MADHU LIMAYE : I have quoted it.

MR. DEPUTY-SPEAKER : He has quoted it just now and you go through it. If we take, firstly, that definition into consideration and, secondly in the sense that it is not a parliamentary committee, definitely, some expenditure is involved. I feel whatever has been done in the past, whether it was regular or irregular, I am not concerned with it nor there is any provision made for such contingencies in the Lok Sabha Budget, so far as I know, and, therefore, unless you submit some Financial Memorandum, I cannot proceed with it.

15.15 hrs.

DEMANDS FOR GRANTS (ON ACCOUNT) (WEST BENGAL) 1968-69 AND DEMANDS FOR SUPPLEMENTARY GRANTS (WEST BENGAL), 1967-68

MR. DEPUTY-SPEAKER : We shall now take up the next item. It has been agreed that Demands for Grants on Account (West Bengal) for 1968-69 and Supplementary Demands for Grants (West Bengal) for 1967-68 will be passed without any discussion.

DEMAND No. 1—4—TAXES ON INCOME OTHER THAN CORPORATION TAX.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 3,05,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, on account for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '4—Taxes on Income other than Corporation tax'."

DEMAND No. 2—9—LAND REVENUE

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 1,95,72,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '9—Land Revenue'."

DEMAND No. 2—76—LAND REVENUE—OTHER MISCELLANEOUS COMPENSATION AND ASSIGNMENTS.

MR. DEPUTY-SPEAKER : Motion moved.

"That a sum not exceeding Rs. 9,61,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '76—Land Revenue—other Miscellaneous Compensation and Assignments'."

DEMAND No. 2—92—LAND REVENUE—PAYMENT OF COMPENSATION TO LANDHOLDERS, ETC. ON THE ABOLITION OF THE ZAMINDARI SYSTEM.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 1,16,66,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '92—Land Revenue—Payment of Compensation to Landholders, etc. on the abolition of the Zamindari system'."

DEMAND No. 3—10—STATE EXCISE DUTIES.

MR. DEPUTY-SPEAKER : Motion moved:

"That a sum not exceeding Rs. 28,22,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '10—State Excise Duties'."

DEMAND No. 4—11—TAXES ON VEHICLES.

MR. DEPUTY SPEAKER : Motion moved:

"That a sum not exceeding Rupees 5,72,000 be granted to the President out of the Consolidated Fund of the State of

West Bengal, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '11—Taxes on Vehicles'."

DEMAND NO. 5—12—SALES TAX.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rupees 18,89,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '12—Sales Tax'."

DEMAND NO. 6—13—OTHER TAXES AND DUTIES.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rupees 7,00,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '13—Other Taxes and Duties'."

DEMAND NO. 7—14—STAMPS.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rupees 6,84,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '14—Stamps'."

DEMAND NO. 8—15—REGISTRATION FEES.

MR. DEPUTY-SPEAKER : Motion moved.

"That a sum not exceeding Rupees 20,24,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '15—Registration Fees'."

DEMAND NO. 9—16—INTEREST ON DEBT AND OTHER OBLIGATIONS.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rupees 20,00,000 be granted to the President

out of the Consolidated Fund of the State of West Bengal, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '16—Interest on Debt and Other obligations'."

DEMAND NO. 11—18—PARLIAMENT, STATE/UNION TERRITORIES LEGISLATURE.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rupees 15,91,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '18—Parliament, State/Union Territories Legislature'."

DEMAND NO. 12—19—GENERAL ADMINISTRATION.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rupees 1,96,43,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '19—General Administration'."

DEMAND NO. 13—21—ADMINISTRATION OF JUSTICE.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rupees 54,58,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '21—Administration of Justice'."

DEMAND NO. 14—22—JAILS

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rupees 71,80,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, on account for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '22—Jails'."

DEMAND NO. 15—23—POLICE.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rupees 6,07,15,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1969, in respect of '23—Police'."

DEMAND NO. 16—26—MISCELLANEOUS DEPARTMENTS—FIRE SERVICES

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rupees 25,26,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1969, in respect of '26—Miscellaneous Departments Fire Services'."

DEMAND NO. 17—26—MISCELLANEOUS DEPARTMENTS—EXCLUDING FIRE SERVICES.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rupees 1,24,74,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1969, in respect of '26—Miscellaneous Departments—Excluding Fire Services'."

DEMAND NO. 18—27—SCIENTIFIC DEPARTMENTS.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rupees 26,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account for or towards defraying* the charges during the year ending on the 31st day of March, 1969, in respect of '27—Scientific Departments'."

DEMAND NO. 19—28—EDUCATION.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rupees 14,66,87,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards*

defraying the charges during the year ending on the 31st day of March, 1969, in respect of '28—Education'."

DEMAND NO. 20—29—MEDICAL.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rupees 5,66,30,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1969, in respect of '29—Medical'."

DEMAND NO. 21—30—PUBLIC HEALTH.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rupees 2,82,99,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account for or towards defraying* the charges during the year ending on the 31st day of March, 1969, in respect of '30—Public Health'."

DEMAND NO. 22—31—AGRICULTURE—AGRICULTURE.

MR. DEPUTY-SPEAKER : Motion moved.

"That a sum not exceeding Rupees 5,06,37,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1969, in respect of '31—Agriculture—Agriculture'."

DEMAND NO. 22—95—AGRICULTURE—CAPITAL OUTLAY ON SCHEMES OF AGRICULTURAL IMPROVEMENT AND RESEARCH.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rupees 1,22,53,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1969, in respect of '95—Agriculture—Capital Outlay on Schemes of Agricultural Improvement and Research'."

DEMAND NO. 23—31—AGRICULTURE—FISHERIES.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rupees 26,87,000/- be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '31—Agriculture—Fisheries'.*"

DEMAND NO. 24—33—ANIMAL HUSBANDRY.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rupees 65,01,000/- be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '33—Animal Husbandry'.*"

DEMAND NO. 24—124—ANIMAL HUSBANDRY—CAPITAL OUTLAY ON SCHEMES OF GOVERNMENT TRADING—GREATER CALCUTTA MILK SUPPLY SCHEME.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rupees 2,41,77,000/- be granted to the President out of the Consolidated Fund of the State of West Bengal *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '124—Animal Husbandry—Capital Outlay on schemes of Government trading—Greater Calcutta Milk Supply Scheme'.*"

DEMAND NO. 25—34—COOPERATION.

MR. DEPUTY SPEAKER : Motion moved:

"That a sum not exceeding Rupees 40,03,000/- be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '34—Cooperation'.*"

DEMAND NO. 26—35—INDUSTRIES—INDUSTRIES.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rupees 1,04,16,000/- be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending*

on the 31st day of March, 1969, in respect of '35—Industries—Industries'."

DEMAND NO. 26—96—INDUSTRIES—CAPITAL OUTLAY ON INDUSTRIAL AND ECONOMIC DEVELOPMENT.

MR. DEPUTY-SPEAKER : Motion moved:

"That a sum not exceeding Rupees 58,23,000/- be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '96—Industries—Capital Outlay on Industrial and Economic Development'.*"

DEMAND NO. 27—35—INDUSTRIES—COTTAGE INDUSTRIES

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 66,36,000/- be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '35—Industries—Cottage Industries'.*"

DEMAND NO. 27—96—INDUSTRIES—CAPITAL OUTLAY ON INDUSTRIAL AND ECONOMIC DEVELOPMENT—COTTAGE INDUSTRIES

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 4,65,000/- be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '96—Industries—Capital Outlay on Industrial and Economic Development—'Cottage Industries'.*"

DEMAND NO. 28—35—INDUSTRIES CINCHONA

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 17,04,000/- be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '35—Industries—Cinchona'.*"

DEMAND NO. 29—37—COMMUNITY DEVELOPMENT PROJECTS, NATIONAL EXTENSION SERVICE AND LOCAL DEVELOPMENT WORKS.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 1,51,03,000/- be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1969, in respect of '37—Community Development Projects, National Extension Service and Local Development Works'."

DEMAND NO. 29—109—CAPITAL OUTLAY ON OTHER WORKS—COMMUNITY DEVELOPMENT PROJECTS, NATIONAL EXTENSION SERVICE AND LOCAL DEVELOPMENT WORKS.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 4,47,000,- be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying* the charges during the year ending, on the 31st day of March, 1969, in respect of '109—Capital Outlay on Other Works - Community Development Projects, National Extension Service and Local Development Works'."

DEMAND NO. 29—109—LOANS AND ADVANCES UNDER COMMUNITY DEVELOPMENT PROJECTS, NATIONAL EXTENSION SERVICE AND LOCAL DEVELOPMENT WORKS.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 10,53,000,- be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1969, in respect of '109—Loans and Advances under Community Development Projects, National Extension Service and Local Development Works'."

DEMAND NO. 30—38—LABOUR AND EMPLOYMENT

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 1,51,27,000/- be granted to the President

out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1969, in respect of '38—Labour and Employment'."

DEMAND NO. 31—39—MISCELLANEOUS SOCIAL AND DEVELOPMENT ORGANISATIONS—WELFARE OF SCHEDULED TRIBES AND CASTES AND OTHER BACKWARD CLASSES.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 51,11,000/- be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1969, in respect of '39 - Miscellaneous Social and Developmental Organisations—Welfare of Scheduled Tribes and Castes and Other Backward Classes'."

DEMAND NO. 32—39—MISCELLANEOUS SOCIAL AND DEVELOPMENTAL ORGANISATIONS—EXCLUDING WELFARE OF SCHEDULED TRIBES AND CASTES AND OTHER BACKWARD CLASSES.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 49,32,000 - be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1969, in respect of '39—Miscellaneous Social and Developmental Organisations—Excluding Welfare of Scheduled Tribes and Castes and other Backward Classes'."

DEMAND NO. 33—42 - MULTIPURPOSE RIVER SCHEMES

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 2,40,52,000 be granted to the President out of the Consolidated Fund of the State of West Bengal *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1969, in respect of '42 Multi-purpose River Schemes'."

DEMAND NO. 33—43—MULTIPURPOSE RIVER SCHEMES—IRRIGATION, NAVIGATION, EMBANKMENT AND DRAINAGE WORKS (COMMERCIAL)

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 27,17,000 be granted to the President out of the Con-

solidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '43-Multipurpose River Schemes—Irrigation, Navigation, Embankment and Drainage Works (Commercial).'*"

DEMAND NO. 33—44—MULTIPURPOSE RIVER SCHEMES—IRRIGATION, NAVIGATION, EMBANKMENT AND DRAINAGE WORKS (NON-COMMERCIAL)

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 1,28,44,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '44—Multipurpose River Schemes—Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).'*"

DEMAND NO. 33—98—MULTIPURPOSE RIVER SCHEMES—CAPITAL OUTLAY ON MULTIPURPOSE RIVER SCHEMES

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 84,66,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '98—Multipurpose River Schemes—Capital Outlay on Multipurpose River Schemes.'*"

DEMAND NO. 33—99—MULTIPURPOSE RIVER SCHEMES—CAPITAL OUTLAY ON IRRIGATION, NAVIGATION, EMBANKMENT AND DRAINAGE WORKS (COMMERCIAL)

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 16,61,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '99—Multipurpose River Schemes—Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial).'*"

DEMAND NO. 33—100—MULTIPURPOSE RIVER SCHEMES—CAPITAL OUTLAY ON IRRIGATION, NAVIGATION, EMBANKMENT AND DRAINAGE WORKS (NON-COMMERCIAL)

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 11,88,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '100—Multipurpose River Schemes—Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).'*"

DEMAND NO. 34—50—PUBLIC WORKS

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 5,19,83,000 be granted to the President out of the Consolidated Fund of the State of West Bengal *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '50—Public Works.'*"

DEMAND NO. 35—51A—GREATER CALCUTTA DEVELOPMENT SCHEME

MR. DEPUTY SPEAKER : Motion moved :

"That a sum not exceeding Rs. 19,78,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '51-A—Greater Calcutta Development Scheme.'*"

DEMAND NO. 35—106A—CAPITAL OUTLAY ON GREATER CALCUTTA DEVELOPMENT SCHEME

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 62,33,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '106A—Capital Outlay on Greater Calcutta Development Scheme.'*"

DEMAND NO. 36—53—PORTS AND PILOTAGE

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 5,16,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '53—Ports and Pilotage'.*"

DEMAND NO. 37—57—ROAD AND WATER TRANSPORT SCHEME

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 19,64,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '57—Road and Water Transport Schemes'.*"

DEMAND NO. '37—114—CAPITAL OUTLAY ON ROAD AND WATER TRANSPORT SCHEMES

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 3,50,000 be granted to the President out of the Consolidated Fund of the State of West Bengal *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of 114—Capital Outlay on Road and Water Transport Schemes'.*"

DEMAND NO. 38—64—FAMINE RELIEF

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 2,00,00,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '64-Famine Relief'.*"

DEMAND NO. 39—65—PENSIONS AND OTHER RETIREMENT BENEFITS

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 66,28,000 be granted to the President out of the Consolidated Fund of the State of West

Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '65—Pensions and other retirement benefits'.*"

DEMAND NO. 39—120—PAYMENTS OF COMMUTED VALUE OF PENSIONS

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 1,86,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '120—Payment of Commuted value of Pensions'.*"

DEMAND NO. 40—67—PRIVY PURSES AND ALLOWANCES OF INDIAN RULERS

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 50,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '67—Privy purses and Allowances of Indian Rulers'.*"

DEMAND NO. 41—68—STATIONERY AND PRINTING

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 36,91,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '68—Stationery and Printing'.*"

DEMAND NO. 42—70—FOREST

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 89,94,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '70—Forest'.*"

DEMAND No. 71—43—MISCELLANEOUS CONTRIBUTIONS

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 1,25,80,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1969, in respect of '71-Miscellaneous-Contributions'."

DEMAND No. 44—71—MISCELLANEOUS—OTHER MISCELLANEOUS EXPENDITURE

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 1,82,72,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1969, in respect of '71—Miscellaneous—Other Miscellaneous Expenditure'."

DEMAND No. 44—109—CAPITAL OUTLAY ON OTHER WORKS

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 1,92,93,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1969, in respect of '109-Capital Outlay on Other Works'."

DEMAND No. 45—71—MISCELLANEOUS—IRRECOVERABLE LOAN TO DISPLACED PERSONS WRITTEN OFF.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 50,00,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1969, in respect of '71-Miscellaneous-Irrrecoverable Loans to displaced persons written off'."

DEMAND No. 45—71—MISCELLANEOUS—EXPENDITURE ON DISPLACED PERSONS.

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 1,24,02,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1969, in respect of '71-Miscellaneous-Expenditure on displaced persons'."

DEMAND No. 45—109—CAPITAL OUTLAY ON OTHER WORKS—EXPENDITURE ON DISPLACED PERSONS

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 21,66,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1969, in respect of '109-Capital Outlay on Other Works—Expenditure on displaced persons'."

DEMAND No. 45—LOANS AND ADVANCES TO DISPLACED PERSONS

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 16,67,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1969, in respect of 'Loans and Advances to displaced persons'."

DEMAND No. 46—78—PRE-PARTITION PAYMENTS

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 1,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1969, in respect of '78—Pre-partition payments'."

DEMAND No. 47—78A—EXPENDITURE CONNECTED WITH THE NATIONAL EMERGENCY

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 1,29,28,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '78A-Expenditure connected with the National Emergency'.*"

DEMAND No. 48—98—CAPITAL OUTLAY ON MULTIPURPOSE RIVER SCHEMES—DAMODAR VALLEY PROJECT

MR. DEPUTY-SPEAKER Motion moved .

"That a sum not exceeding Rs. 1,44,62,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '98-Capital Outlay on Multipurpose River Schemes—Damodar Valley Project'.*"

DEMAND No. 49—103—CAPITAL OUTLAY ON PUBLIC WORKS

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 2,35,64,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '103-Capital Outlay on Public Works'.*"

DEMAND No. 50—124—CAPITAL OUTLAY ON SCHEMES OF GOVERNMENT TRADING

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 1,80,64,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of '124-Capital Outlay on Schemes of Government Trading'.*"

DEMAND No. 52—LOANS AND ADVANCES BY STATE UNION TERRITORY GOVERNMENTS

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 5,31,45,000 be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1969, in respect of 'Loans and Advances by State Union Territory Governments'.*"

DEMAND No. 3—10—STATE EXCISE DUTIES

MR. DEPUTY-SPEAKER : Motion moved :

"That a Supplementary sum not exceeding Rs. 12,67,000 be granted to the President out of the Consolidated Fund of the State of West Bengal to defray the charges which will come in course of payment during the year ending the 31st day of March, 1968, in respect of '10—State Excise Duties'."

DEMAND No. 4—11—TAXES ON VEHICLES

MR. DEPUTY SPEAKER : Motion moved :

"That a Supplementary sum not exceeding Rs. 1,17,000 be granted to the President out of the consolidated Fund of the State of West Bengal to defray the charges which will come in course of payment during the year ending the 31st day of March, 1968, in respect of '11—Taxes on Vehicles'."

DEMAND No. 8—15—REGISTRATION FEES

MR. DEPUTY-SPEAKER : Motion moved :

"That a Supplementary sum not exceeding Rs. 6,60,000 be granted to the President out of the Consolidated Fund of the State of West Bengal to defray the charges which will come in course of payment during the year ending the 31st day of March, 1968, in respect of '15—Registration Fees'."

DEMAND No. 14—22—JAILS

MR. DEPUTY-SPEAKER : Motion moved :

"That a Supplementary sum not exceeding Rs. 24,86,000 be granted to the President out of the Consolidated Fund of the State of West Bengal to defray the charges which will come in course of payment during the year ending the 31st day of March, 1968, in respect of '22—Jails'."

DEMAND No. 28—35—INDUSTRIES—CINCHONA

MR. DEPUTY-SPEAKER : Motion moved :

"That a Supplementary sum not exceeding Rs. 6,89,000 be granted to the President out of the Consolidated Fund of the State of West Bengal to defray the charges which will come in course of payment during the year ending the 31st day of March, 1968, in respect of '35-Industries-Cinchona'."

DEMAND No. 29—37—COMMUNITY DEVELOPMENT PROJECTS, NATIONAL EXTENSION SERVICE AND LOCAL DEVELOPMENT WORKS

MR. DEPUTY-SPEAKER : Motion moved :

"That a Supplementary sum not exceeding Rs. 25,89,000 be granted to the President out of the Consolidated Fund of the State of West Bengal to defray the charges which will come in course of payment during the year ending the 31st day of March, 1968, in respect of '37-Community Development Projects, National Extension Service and Local Development Works'."

DEMAND No. 32—39—MISCELLANEOUS SOCIAL AND DEVELOPMENTAL ORGANISATIONS— EXCLUDING WELFARE OF SCHEDULED TRIBES AND CASTES AND OTHER BACKWARD CLASSES

MR. DEPUTY-SPEAKER : Motion moved :

"That a Supplementary sum not exceeding Rs. 3,09,000 be granted to the President out of the Consolidated Fund of the State of West Bengal to defray the charges which will come in course of payment during the year ending the 31st day of March, 1968, in respect of '39-Miscellaneous Social and Developmental Organisations—Excluding Welfare of Scheduled Tribes and Castes and other Backward Classes'."

DEMAND No. 38—64—FAMINE RELIEF

MR. DEPUTY-SPEAKER : Motion moved :

"That a Supplementary sum not exceeding Rs. 4,55,22,000 be granted to the President out of the Consolidated Fund of the State of West Bengal to defray the charges which will come in course of payment during the year ending the 31st day of March, 1968, in respect of '64-Famine Relief'."

DEMAND No. 40—67—PRIVY PURSES AND ALLOWANCES INDIAN RULERS

MR. DEPUTY-SPEAKER : Motion moved :

"That a Supplementary sum not exceeding Rs. 15,000 be granted to the President out of the Consolidated Fund of the State of West Bengal to defray the charges which will come in course of payment during the year ending the 31st day of March, 1968, in respect of '67-Privy Purses and Allowances of Indian Rulers'."

DEMAND No. 43—71—MISCELLANEOUS— CONTRIBUTIONS

MR. DEPUTY-SPEAKER : Motion moved :

"That a Supplementary sum not exceeding Rs. 99,26,000 be granted to the President out of the Consolidated Fund of the State of West Bengal to defray the charges which will come in course of payment during the year ending the 31st day of March, 1968, in respect of '71-Miscellaneous- Contributions'."

DEMAND No. 45—71—MISCELLANEOUS-IRRECOVERABLE LOANS TO DISPLACED PERSONS WRITTEN OFF

MR. DEPUTY-SPEAKER : Motion moved :

"That a Supplementary sum not exceeding Rs. 4,92,000 be granted to the President out of the Consolidated Fund of the State of West Bengal to defray the charges which will come in course of payment during the year ending the 31st day of March, 1968, in respect of '71-Miscellaneous—Irrecoverable Loans to Displaced Persons written off'."

DEMAND No. 52-LOANS AND ADVANCES BY STATE/UNION TERRITORY GOVERNMENTS

MR. DEPUTY-SPEAKER : Motion moved :

"That a Supplementary sum not exceeding Rs. 1,08,84,000 be granted to the President out of the Consolidated Fund of the State of West Bengal to defray the charges which will come in course of payment during the year ending the 31st day of March, 1968, in respect of 'Loans and Advances by State/ Union Territory Governments'."

I will take up the cut motions now. Do you want to move the cut motions ?

SHRI S. M. BANERJEE (Kanpur) : I have a submission to make. The Vote on Account is not necessary now because the Delegation of Powers Bill has not been passed yet and the Members of Parliament are not becoming the Members of the Committee because this has been held over. Let us take the decision tomorrow.

MR. DEPUTY-SPEAKER : This is an independent item. That is not correct. Let us finish it.

There are cut motions No. 1 to 16 in the name of Shri Bhagaban Das ; No. 17 to 43 in the name of Dr. Ranen Sen and No. 44 to 59 in the name of Mohammad Ismail. So, they are being moved.

SHRI BHAGABAN DAS (Ausgram) : I beg to move :

"That the demand for Grant on Account under the head 19—General Administration be reduced by Rs. 100/-."

[Failure to distribute surplus land among the landless labourers and poor peasants. (1)].

"That the Demand for Grant on Account under the head 19—General Administration—be reduced by Rs. 100/-."

[Failure to stop inter-district transport of paddy through trucks by traders illegally. (2)].

"That the demand for Grant on Account under the head 19—General Administration be reduced by Rs. 100/-."

[Failure to check the rising prices of essential commodities resulting in hardships to poor and lower middle class employees. (3)].

"That the Demand for Grant on Account under the head 28—Education—be reduced by Rs. 100/-."

[Failure to provide college education in Durgapur region. (4)].

"That the Demand for Grant on Account under the head 28—Education—be reduced by Rs. 100/-."

[Failure to provide college education in Mankar, District Burdwan. (5)]

"That the Demand for Grant on Account under the head 28—Education—be reduced by Rs. 100/-."

[Failure to sanction grant to Sonamukhi High School, District Bankura (6)].

"That the Demand for Grant on Account under the head 29—Medical—be reduced by Rs. 100/-."

[Failure to provide a general Hospital for public in Durgapur region. (7)].

"That the Demand for Grant on Account under the head 31—Agriculture—Agriculture be reduced to Re. 1/-."

[Failure to provide jobs for agriculture workers throughout the year. (8)].

"That the demand for Grant on Account under the head 35—Industries—Industries be reduced by Rs. 100/-."

[Failure to pay compensation to the peasants whose land was acquired for industrial development in Durgapur region. (9)].

"That the demand for Grant on Account under the head 35—Industries—Industries be reduced by Rs. 100/-."

[Failure to develop new industries in Bankura District. (10)].

"That the Demand for Grant on Account under the head 35—Industries—Cottage Industries be reduced by Rs. 100/-."

[Non-availability of assistance from Government for the Cottage Industries. (11)].

"That the Demand for Grant on Account under the head 38—Labour and Employment—be reduced to Re. 1/-."

[Growing unemployment in industrial area following modernisation measures. (12)].

"That the Demand for Grant on Account under the head 38—Labour and Employment—be reduced by Rs. 100/-."

[Failure to re-open the closed factories namely Standard Wagon Bumper and Asiatic Oxygen Durgapur. (13)].

"That the Demand for Grant on Account under the head 39—Miscellaneous Social and Developmental Organisations—Welfare of Scheduled Tribes and Castes and other Backward Classes be reduced by Rs. 100/-."

[Failure to provide wells for drinking water for scheduled castes and scheduled tribes in Burdwan and Bankura Districts. (14)].

"That the Demand for Grant on Account under the head 39—Miscellaneous Social and Developmental Organisations—Welfare of Scheduled Tribes and Castes and Other Backward Classes be reduced by Rs. 100/-."

[Failure to provide adequate educational facilities to scheduled castes and scheduled tribes. (15)].

"That the demand for grant on account under the head 99—Capital Outlay on irrigation, navigation, embankment and drainage works (Commercial) be reduced by Rs. 100/-."

[Failure to construct canal to provide irrigation facilities in Ajodhya Bankathi area, District Burdwan (16)].

DR. RANEN SEN (Barasat): I beg to move :

That the demand for grant on account under the head 19—General Administration be reduced by Rs. 100/-"

[Failure of administration to deal effectively with communal and goonda elements (17)].

"That the demand for grant on account under the head 19—General Administration be reduced by Rs. 100/-."

[Failure to raise the Dearness Allowance of the employees of the State (18)].

"That the demand for grant on account under the head 22—Jails be reduced by Rs. 100/-."

[Failure to improve conditions in jails (19)].

"That the demand for grant on account under the head 23—Police be reduced by Rs. 100/-."

[Highhanded and repressive methods of the Police and corruption prevailing in the department (20)].

"That the demand for grant on account under the head 26—Education be reduced by Rs. 100/-."

[Failure to do justice to the demands of the University, College, Higher Secondary and Primary School teachers and ameliorate their conditions (21)].

"That the demand for grant on account under the head 29—Medical be reduced by Rs. 100/-."

[Need to improve the arrangements in Hospitals and Health Centres (22)].

"That the demand for grant on account under the head 30—Public health be reduced by Rs. 100/-."

[Failure to improve rural health and sanction drainage and water supply in village (23)].

"That the demand for grant on account under the head 31—Agriculture—Agriculture be reduced by Rs. 100/-."

[Failure to better the conditions of the agriculturists and improve agricultural production including food and cash crops (24)].

"That the demand for grant on account under the head 31—Agriculture—Agriculture be reduced by Rs. 100/-."

[Failure to provide seeds, manure, fertilisers, loan and irrigational facilities to agriculturists in time (25)].

"That the demand for grant on account under the head 31—Agriculture—Fisheries be reduced by Rs. 100/-."

[Failure to improve pisciculture and to provide fish for the people. (26)].

"That the demand for grant on account under the head 124—Capital Outlay on Schemes of Government Trading—Greater Calcutta Milk Supply Scheme be reduced by Rs. 100/-."

[Failure of the Greater Calcutta Milk Supply Scheme to supply milk to Greater Calcutta and the deterioration in the quality of milk supplied. (27)].

"That the demand for grant on account under the head 34—Co-operation be reduced by Rs. 100/-."

[Failure to encourage and develop co-operative movement in West Bengal. (28)].

"That the demand for grant on account under the head 35—Industries—Industries be reduced by Rs. 100/-."

[Failure to protect small and medium scale industries in the State. (29)].

"That the demand for grant on account under the head 35—Industries—Cottage Industries be reduced by Rs. 100/-."

[Mr. Deputy-Speaker]

[*Failure to protect and develop cottage industries (30)*].

"That the demand for grant on account under the head 37-Community Development Projects, National Extension Service and Local Development Works be reduced by Rs. 100."

[*Failure of the Community Development Projects (31)*].

"That the demand for grant on account under the head 38-Labour and Employment be reduced by Rs. 100."

[*Chronic unemployment and retrenchment, lay off, closure and lock-outs by the industrialists and the failure to deal effectively in favour of the employees (32)*].

"That the demand for grant on account under the head 38-Labour and Employment be reduced by Rs. 100."

[*Low level of wages of the employees in the State compared to some other States (33)*].

"That the demand for grant on account under the head 39-Miscellaneous Social and Developmental Organisations-Welfare of Scheduled Tribes and Castes and other Backward Classes be reduced by Rs. 100."

[*Failure to improve the lot of Scheduled Castes, Scheduled Tribes and Backward classes to give them jobs according to the fixed quota (34)*].

"That the demand for grant on account under the head 43-Irrigation, Navigation, Embankment and Drainage works (Commercial) be reduced by Rs. 100."

[*Failure to provide proper irrigational facilities to the State (35)*].

"That the Demand for Grant on account under the Head 98-Capital Outlay on Multipurpose River Schemes be reduced by Rs. 100."

[*Failure to expedite the completion of Kangsabati project (36)*].

"That the demand for grant on account under the Head 98-Capital Outlay on Multipurpose River Schemes be reduced by Rs. 100."

[*Failure to give cheap electricity to the town (37)*].

"That the Demand for Grant on account under the Head 98-Capital Outlay on Multipurpose River Schemes be reduced by Rs. 100."

[*Failure to give cheap electricity for Agricultural purposes (38)*].

"That the Demand for Grant on Account under the Head 98-Capital Outlay on Multipurpose River Schemes be reduced by Rs. 100."

[*Failure to extend electricity to villages (39)*].

"That the Demand for Grant on Account under the Head 106A—Capital Outlay on Greater Calcutta Development Scheme be reduced by Rs. 100."

[*Failure to improve the Greater Calcutta area in regard to water supply, drainage, health, sanitation and transport facilities (40)*].

"That the Demand for Grant on Account under the head 64-Famine Relief be reduced by Rs. 100."

[*Need for adequate famine relief measures (41)*].

"That the Demand for Grant on Account under the Head 71-Miscellaneous-Expenditure on Displaced Persons be reduced by Rs. 100."

[*Failure to rehabilitate the refugees and give them land, jobs and protect them from eviction (42)*].

"That the Demand for Grant on Account under the Head 71-Miscellaneous Expenditure on Displaced Persons be reduced by Rs. 100."

[*Failure to regularise the refugee colonies (43)*].

SHRI MOHAMMAD ISMAIL (Barrack-pore) : I beg to move :

"That the Demand for Grant on Account under the Head 92-Payment of Compensation to Landholders, etc., on the Abolition of the Zamindari System be reduced to Re. 1."

[*Keeping Zamindari system intact by resorting to transfer of land to relatives and benami transfers (44)*].

"That the Demand for Grant on Account Under the Head 38-Labour and Employment be reduced to Re. 1."

[*Non-implementation of recommendations of the Report of one-man commission on Consumer Price Index Numbers for West Bengal (45)*].

"That the count under the Head 38-Labour & Employment be reduced to Re. 1."

[Failure to scrap the so-called Voluntary Retirement scheme of foreign oil companies, introduced after the introduction of electronic computers. (46)].

"That the Demand for Grant on Account under the Head 38-Labour and Employment be reduced to Re. 1."

[Failure to enact legislation to regulate working and living conditions for employees of Private Carrier Transport (Roadways) (47)].

"That the Demand for Grant on Account under the Head 38-Labour and Employment be reduced by Rs. 100."

[Failure to intervene effectively in dispute between jute workers and managements relating to additional D.A. abolition of Badli system etc. leading to the proposed strike call by all the Unions in Jute industry. (48)].

"That the Demand for Grant on Account under the Head 38-Labour and Employment be reduced by Rs. 100."

[Failure to restore jobs to the employees of Caltex who are without job following removal of office equipment. (49)].

"That the Demand for Grant on Account under the Head 38-Labour and Employment be reduced by Rs. 100."

[Failure to intervene in the dispute between employees of Indian Electric Works and the management. (50)].

"That the Demand for Grant on Account under the Head 38-Labour and Employment be reduced by Rs. 100."

[Failure to absorb all the employers of former River Steam Navigation into new Company resulting in large scale unemployment. (51)].

"That the Demand for Grant on Account under the Head 38-Labour and Employment be reduced by Rs. 100."

[Failure to compel the management of Dunlop Rubber Co. Ltd., to constitute Works Committee through election. (52)].

"That the Demand for Grant on Account under the Head 38-Labour and Employment be reduced by Rs. 100."

[Failure to introduce measures to make casual workers permanent after six months' service. (53)].

"That the Demand for Grant on Account under the Head 38-Labour and Employment be reduced by Rs. 100."

[Large scale retrenchment in Saxby and Farmer Co. Ltd. without giving any valid reason despite Government advice. (54)].

"That the demand for Grant on Account under the Head 38-Labour and Employment be reduced by Rs. 100."

[Issue of charge sheets to and suspension of most of the executive committee members of the Saxby and Farmer Employees Union for genuine trade union activities. (55)].

"That the Demand for Grant on Account under the Head 38-Labour and Employment be reduced by Rs. 100."

[Sudden closure of furnace deptt. by Britania Engineering Works without giving any valid reason despite Government advice. (56)].

"That the Demand for Grant on Account under the Head 38-Labour and Employment be reduced by Rs. 100."

[Failure to re-open a large number of factories despite repeated efforts by unions. (57)].

"That the Demand for Grant on Account under the Head 38-Labour and Employment be reduced by Rs. 100."

[Lock out declared by Burn and Co., Howrah and Kulti to bring pressure on the workers to accept retrenchment and incentive scheme of the management. (58)].

"That the Demand for Grant on Account under the Head 38-Labour and Employment be reduced by Rs. 100."

[Large scale lay off declared by Texmaco Ltd, Belgharia resulting in threat to job security of thousands of workers. (59)].

MR. DEPUTY SPEAKER : Now, may I put all the cut motions together to the vote of the House ?

SHRI S. M. BANERJEE : Without any discussion ?

MR. DEPUTY SPEAKER : No discussion ; it has been agreed.

SHRI JYOTIRMOY BASU (Diamond Harbour) : No. Sir. The Speaker had agreed to give a little time as it was done in the case of Haryana. This morning, we saw the Speaker.

SHRI S. M. BANERJEE : You may give 5 minutes each.

MR. DEPUTY SPEAKER : Let us abide by what was decided. We are already pressed for time. We have already taken lot of time.

SHRI JYOTIRMOY BASU : Only one hour ; that is very reasonable.

SHRI S. M. BANERJEE : Let us have one hour. We shall strictly confine to one hour.

MR. DEPUTY SPEAKER : Before 4 O'Clock these must be passed. We are taking up the Private Members' Business at 4 O'clock.

SHRI S. M. BANERJEE : What will they think ? We are passing their Budget without any discussion.

MR. DEPUTY SPEAKER : They know you so well. So, they need not revalue your performance here. That is not necessary.

SHRI JYOTIRMOY BASU : Only one hour.

MR. DEPUTY SPEAKER : We will finish by 4 O'Clock. Do you agree ? At 4 O'Clock we take up the Private Members' Business. Just one or two minutes each, if you want. Otherwise, I will put them to vote.

SHRI S. M. BANERJEE : 5 minutes each.

MR. DEPUTY SPEAKER : At 4 O'Clock I will put everything to vote.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : Sir, I have absolutely no wish to avoid a debate. Members can have it by all means. But we have just had a debate on the Proclamation and later on we shall come before the House for the full year's Budget of West Bengal. That will provide another opportunity. If you want the debate, in spite of that, I am in your hands.

MR. DEPUTY SPEAKER : After this explanation, when you have the general discussion on the West Bengal Budget, let us not take time on this.

SHRI S. M. BANERJEE : Sir, accept my explanation this time. Let us have 5 minutes each.

MR. DEPUTY SPEAKER : All right.

श्री कंबर लाल गुप्त (दिल्ली सदर) :
उत्साहयुक्त महोदय, इस को बर्ग डिस्कशन के
पाप कर दीजिये नहीं तो माटम खत्म हो
जायेंगे।

MR. DEPUTY SPEAKER : They have agreed. Now I will put the Cut Motions, 1 to 59, to the vote of the House.

All the Cut Motions were put and negatived.

MR. DEPUTY SPEAKER : The question is :

"That the respective sums not exceeding the amounts shown in the third column of the Order Paper, be granted to the President out of the Consolidated Fund of the State of West Bengal, *on account*, for or towards defraying the charges during the year ending the 31st March, 1969, in respect of the heads of demands entered in the second column thereof against Demands Nos. 1 to 9, 11 to 50 and 52."

The motion was adopted.

MR. DEPUTY SPEAKER : The question is :

"That the respective Supplementary sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of the State of West Bengal to defray the charges which will come in course of payment during the year ending the 31st day of March, 1968, in respect of the following demands entered in the second column thereof—

Demands Nos. 3, 4, 8, 14, 28, 29, 32, 38, 40, 43, 45 and 52."

The motion was adopted.